

SUREME COURT OF INDIA

Commissioner of Income-Tax, West Bengal

Vs.

Orient Paper Mills Ltd.

(R P I. R Misra J.)

20.01.1989

JUDGMENT

1. Admittedly, the appeal is concluded by the view taken by this Court in Textile Machinery Corporation Ltd. v. CIT and CIT v. Indian Aluminium Co. Ltd. . In accordance with that view, the appeal fails and is dismissed. There is no order as to costs.

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